

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA 1372/1996

DATE OF ORDER 21-6-2004

PRESENT : HON'BLE MR. N.PRUSTY, JUDICIAL MEMBER  
HON'BLE MR. SARWESHWAR JHA, ADMINISTRATIVE MEMBER

Mamta Dutta & Anr.

v.

Union of India & Ors.

Counsel for applicant : None

Counsel for respondents : Sh. B.Mukherjee

O R D E R (ORAL)

By Hon'ble Mr. N.Prusty, JM

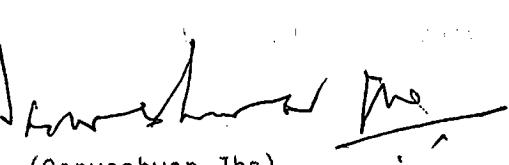
Nobody appears on behalf of the applicants nor anyone of the applicants remained present in Court today even on the second call during the course of the day.

2. On verification of records, it is found that after the sad demise of Mr.S.K.Ghosh, 1d. counsel who was earlier appearing for the applicants, nobody has been engaged by the applicants to conduct their case. Earlier this matter was listed on 9-3-2004. On that date, it was made clear that if nobody appears on behalf of the applicant on the next date, the matter shall be decided on the basis of materials available on record.

3. Sh. B.Mukherjee, 1d. counsel for the respondents is present.

4. Since nobody appears on behalf of the applicants inspite order dated 9-3-2004, nor any one of the applicants remained present today, it appears that the applicants are no more interested to proceed with this case.

5. The OA is accordingly dismissed for default. No order as to costs.

  
(Sarweshwar Jha)  
Administrative Member

  
(N.Prusty)  
Judicial Member

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